

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2429
ANSWERED ON:18.12.2003
SELECTION OF LPG DEALERS FOR U.P.
RAMJI MANJHI

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government have received representations against the selection of LPG distributorship for some places in Uttar Pradesh ;
- (b) if so, the details thereof ;
- (c) whether the representations have been investigated thoroughly by competent authorities ;
- (d) if so, the outcome thereof and action taken thereon ;
- (e) whether the Government have cancelled the selection of first empanelled candidate ; and
- (f) if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) to (f) : Public Sector Oil Marketing Companies (OMCs) have started the selection of LPG distributorships as per the new guidelines adopted by them. Under these guidelines, OMCs are competent to investigate the complaints received against the selections made by their officers and take the decision at their own level. Government have not cancelled any selection of LPG distributorship made by OMCs as per the new guidelines in Uttar Pradesh.